

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1117

ANSWERED ON:15.11.2010

JOB FOR DISABLED PERSONS

Basheer Shri E. T. Muhammed;Naranbhai Shri Kachhadia;Ram Shri Purnmasi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of steps being taken for creating jobs for persons with disabilities;
- (b) whether backlog of vacancies for persons with disabilities exist in the Government sector;
- (c) if so, the details thereof and the corrective measures being taken in this regard;
- (d) whether there is any proposal for quota for disabled persons in private sector jobs; and
- (e) if so, the details thereof and the response from the private sector in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a) Section 33 of the Persons with Disability (Equal Opportunity, Protection of Rights and Full Participation) Act, 1995 provides for 3% reservation in government employment, including 1% each for disabled persons suffering from (i) Blindness or low vision, (ii) hearing impairment and (iii) loco motor disability or cerebral palsy.

A Scheme of Incentives to the Private Sector for Employment of Physically Challenged Persons has been launched, w.e.f. 01.04.2008. Under this Scheme, the Government of India provides the employer's contribution for Employees Provident Fund (EPF) and Employees State Insurance (ESI) for 3 years, for physically challenged employees employed in the private sector on or after 01.04.2008, with a monthly salary upto Rs.25,000.

(b) & (c) From 65 Ministries/Departments there were 7628 backlog reserved vacancies for persons with disabilities as on 15.11.2009. The Government has launched a Special Recruitment Drive in November, 2009 to fill up these vacancies.

(d) No, Sir.

(e) Does not arise.